

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 42658/2019

SHRIRAM GENERAL INSURANCE COMPANY LTD.

Petitioner(s)

VERSUS

AMNA BEGUM & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.2178/2020-CONDONATION OF DELAY IN FILING and IA No.2180/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 2178/2020 - CONDONATION OF DELAY IN FILING

IA No. 2180/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 08-09-2022 These matters were called on for hearing today.

For Petitioner(s)

Mr. Chander Shekhar Ashri, AOR
Ms. Pritika Juneja, Adv.
Ms. Versha Singh, Adv.
Mr. Shashank Shekhar, Adv.

For Respondent(s)

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

IA for substituted service has been filed in respect of respondent nos. 1 to 6. Same is defective. Two weeks time, is granted to learned counsel for petitioner to cure the defects.

List again on 27.09.2022.

S.P.S. LALER
Registrar